

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/ 3398/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Susmita Phukan Khound,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the th 12 August, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/4804/2021 Date 11.08.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the morning of 14.08.2021 till the morning of 16.08.2021. Further, the Civil Judge & Assistant Sessions Judge and in his absence, the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/ 3399 /A, dated 12.8.2021

Copy to:

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

sd/-